

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SHRI. S. U. WADGAONKAR
COURT 47 ADDL SESSIONS JUDGE
Criminal Cause List Dated 28-08-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>ARGUMENTS</u>				
1	SPL CASE CBI	100021/2002	CBI EOW MUMBAI Vs Ms KMP SYNTEX PVT LTD AND ORS.	SPP GONSALVIS
<u>CHARGE</u>				
2	SPL CASE CBI	100135/2009	State of CBIEOW MUMBAI Vs Ashokkumar M Jhanwar Others	
<u>REPLY/SAY</u>				
3	SPL CASE CBI	100068/2008	State of Maharashtra C.B.I.E.OW.MUM Vs Lamlesh Jitendra Gandhi Others.	Mr. Bharat
<u>HEARING</u>				
4	MISC APPLN CBI	100443/2020	CBI, EOW Vs Hazel Fernandiz	
<u>EVIDENCE PART HEARD</u>				
5	SPL CASE CBI	100028/2014	The State CBI EOW Vs Anup Vijay Sheth and ors.	
<u>CHARGE</u>				
6	SPL CASE CBI	100006/2018	The State of CBI, EOW Vs M/s. Asha Exim Apperels Pvt. Ltd. and others	
